

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRIDINESH GOSWAMI): (a) There is not such proposal under consideration.

(b) Does not arise.

Opening of Regional Rural Banks in Chittoor District of Andhra Pradesh

8350. **SHRI M G REDDY:** Will the Minister of FINANCE be pleased to state:

(a) total number of representations pending with Government for opening of regional rural banks in Chittoor district of Andhra Pradesh, and

(b) the time by which decision is likely to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Sri Venkateswara Grammeena Bank is already functioning in Chittoor district of Andhra Pradesh. Moreover, National Bank for Agriculture and Rural Development (NABARD) have reported that no representations for opening of an additional Regional Rural Bank in this district have been received.

Closing Down of Coffee Houses

8351. **SHRI A. VIJAYARAGHAVAN:** Will the Minister of COMMERCE be pleased to state:

(a) whether there are any guidelines for opening and closing down of coffee houses by the Coffee Board;

(b) the number of coffee houses closed down by the Board from 1985 to March 1990.

(c) the reasons therefor; and

(d) whether recognised union of staff were consulted in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) The general policy for opening coffee Houses is that new coffee houses should be opened only if the losses, if any, incurred in this connection will be met by the organisation concerned in whose premises that new coffee house is proposed to be situated. There are no set guidelines for the closing down of coffee houses.

(b) and (c). Only the coffee house in Patna has been closed down during this period due to the insistence of the land-lady for vacating her premises. Efforts were made to find an alternative building for the coffee house which could not succeed.

(d) No Sir, as no staff retrenchment was involved.

Introducing Electronic Devices in Mining Operation

8352. **SHRIMATI VASUNDHARA RAJE:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a proposal to introduce computers and other electronic devices in mining operation;

(b) if so, the details thereof; and

(c) the different kind of mines where computer and other electronic devices are proposed to be introduced with effect from May 1990?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) Various mining companies have